251

[RAJYA SABHA]

252

भो सिकन्दर बब्त : सदर साहिवा, में यह मर्च कर रहा था कि ... (व्यवधान)

It is one thing to be ugly but this Government is crossing all limits of being ugly. It has become so ugly, so painful that no democracy, no democracy can accept the burden of this guliness. ... (Interruptions)...

SHRI V. NARAYANASAMY: Madam, they cannot dictate to us. (Interruptions)

SHRI SUBRAMANIAN SWAMY: Tf they broke the masjid... (Interruptions)... If they broke the masjid, they should have the courage to...(Interruptions).... If they do not have the guts to own it up, there is no use in coming and mining here. They should go and face the music in the court. They should not hold up Parliament. This is a different kind of. ... (Interruptions) .... They do not have the nerve (Interruptions)... If they broke the masjid, let them openly say so. Did they or did they not break the masjid? ... (Interruptions) ...

THE DEPUTY CHAIRMAN: Papers to be Laid.

## PAPERS LAID ON THE TABLE

Notifications of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): Madam, I lay on the table;

I: A copy (in English and Hindi) of the Ministry of Home Affairs Notification G.S.R. So. 638(E), dated the 5th Outober. 1993, publishing the Acquisition of Certain Area at Ayodhya (Authentication of Documents) Rules, 1993, under sub-section (2) of section 12 of the Acquisition of Certain Area at Ayodhya Act, 1993.

Maced in Library. See No. LT-4628 (VS.) II. A copy (in English and Hindi) of the Ministry of Home Affairs Notification G.S.R. No. 708 (E) dated the 16th November, 1993, publishing the Governors (Allowances and Privileges) Second Amendment Rules, 1993, under subsection (3) of section 13 of the Governors (Emoluments, Allowances and Privileges) Act, 1982.

[Placed in Library. See No. LT-4629/93.]

- I. Reports and Accounts (1992-93) of the Bombay Dock Labour Board and Marmugao Dock Labour Board and related papers.
- II Administration Reports (1992-93) of the Various Port Trust<sub>3</sub> and related papers.
  - 111. Accounts (1992-93) of the various Port Trusts and related papers.
  - IV. Report and Accounts (1992-93) of the Indian Road Construction Corporatio'n Limited, New Delhi and Report and Accounts (1992-93) of the Shipping Corporation of India Limited, Bombay and related papers.
  - V. Notifications of the Ministry of Surface Transport.

THE MINISTER OF STATE IN THE MINISRY OF FINANCE AND THE MINISTER OF STATE IN THE MIN-ISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMAD) Madam, on the behalf of SHRI JAGDISH TYTLER I lay on the Table--

I. A copy each (in English and Hindi) of the following papers under section 5E of the Dock workers' (Regulation of Employment) Act, 1948:—

(i) (a) Annual Report and Accounts of the Bombay Dock Labour Board for the year 1992 93. together with the Audit Report on the Accounts.
(b) Review by Government on the working of the above Board.

[Placed in Library, See No. LT-4708/93.]

 (ii) (a) Annual Report and Accounts of the Mormugao Dock Labour Board for the year 1992-93 together with the Audit Report on the Accounts. (b) Review by Government on the Working of the above Board. [Placed in Library, See No. LT. 4709/93.]

- II. A copy each (in English and Hindi) of the following papers, under section 106 of the Major Port Trusts Act, 1963:--
- (i) (a) Annual Administration Report of the Bombay Port Trust for the year 1992-93.

(b) Review by Government on the working of the Bombay Port Trust. [Placed in Library. See No. I.T-4552/93.]

(ii) (a) Annual Administration Report of the Tuticorin Port Trust for the year 1992-93.

(b) Review by Government on the working of the Inticorin Port Trust. [Placed in Library. See No. LT-4551/93.]

(iii) (a) Annual Administration Report of the Kandla Port Trust for the year 1992-93.

(b) Review by Government on the working of the Kandla Port Trust. [Placed in Library. See No. LT-4555/93]

(iv) (a) Annual Administration Report of the New Mangalore Port Trust for the year 1992-93.

(b) Review by Government on the working of the New Mangalore Port Trust [Ploced in Library. See No. LT- 4549/93.]

- (v) (a) Annual Administration Report of the Madras Port Trust for the year 1992-93.
- (b) Review by Government on the working of the Madras Port Trust. [Placed in Library. See No. LT-4550/93.]
- (vi) (a) Annual Administration Report of the Mormagao Port Trust for the year 1992-93.

(b) Review by Government on the working of the Mormugao Port Trust. [Placed in Library. See No. LT-4553/93.]

on the Table

- (vii) (a) Annual Administration Report of the Jawaharlal Nehru Port Trust for the year 1992-93.
  - (b) Review by Government on the working of the Jawahar Lal Nehru Port Trust. [Placed in Libray. See Nor LT\_4554/93]
- (viii) (a) Annual Administration Report of the Paradip Port Trust for the year 1992-93.

(b) Review by Government on the working of the Paradip Port Trust. [Placed in Library See No. LT-4707/93.]

(ix) (a) Annual Administration Report of the Calcutta Port Trust for the year 1992-93.

(b) Review by Government on the working of the Calcutta Port Trust. [Placed in Library. See No. LT. 4705/93]

(x) (a) Annual Administration Report of the Cochin Port Trust for the year 1992-93.

(h) Review by Government on the working of the Cochin Port Trust. [Placed in Library. See No. LT-4706/93]

III. A copy (each in English and Hindi) of the following papers, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:—

> (i) (a) Annual Accounts of the Tuticorin Port Trust for the year 1992-93 and the Audit Report thereon.

> (b) Review by Government of the Annual Accounts. [Placed in Library. See No. LT- 4558/93]

 (ii) (a) Annual Accounts of the Bombay Port Trust for the year 1992-93 and the Audit Report thereon.

(b) Review by Government of the Annual Accounts.

[Dr. Abrar Ahmed]

- [Placed in Library, See No. LT-4559/93]
- (iii) (a) Annual Accounts of the Madras Port Trust for the year 1992-93 and the Audit Report thereon.
  - (b) Review by Government of the Annual Accounts.
- Placed in Library See No. LT-- '4557/93]
- (iv) (a) Annual Accounts of the New Mangalore Port Trust for the year 1992-93 and the Audit Report there-OB.
  - (b) Review by Government of the Annual Accounts.
  - [Placed in Library See No. LT-4556/93.1
- (v) (a) Annual Accounts of the Mormugao Port Trust for the year 1992-93 and the Audit Report thereon.
- (b) Review by Government of the Annuai Accounts.
  - Placed in Library, See No. LT-4560/93.]
- (vi) (a) Annual Accounts the Φf Kandla: Port Trust for the year 1992\_93 and the Audir Report thereon,
  - (b) Review by Government of the Annual Accounts.
- [Placed in Library. See No. LT-4562/93]
- (vii) (a) Annual Accounts of the Visakhapatnam Port Trust for the year 1992.93 and the Audit Report there-Den.
  - (b) Review by Government of the. Annual Accounts,
- Placed in Library See No. LT-4710/93]
- (viii) (a) Annual Accounts σf the Jawaharlal Nehru Port Trust for the year 1992-93 and the Audit Report thereon.
  - (b) Review by Government of the Annual Accounts.

[Placed in Library, See No. 1 4561/93]

IV. (1) A  $co_{py}$  each (in English  $\epsilon$ Hindi) of the following papers, un sub-section (1) of section 619A of 1 Companies Act, 1956:-

- (i) (a) Sixteenth Annual Report Accounts of the Indian Road Cc truction Corporation Limited. Delhi, for the year 1991.92, toget with the Auditors' Report on Accounts and the comments of . Comptroller and Auditor General India thereon.
  - (b) Review by Government on working of the above Corporation [Placed in Library, See No. 1 4548/93]
- (ii) (a) Forty-third Annual Rer and Accounts of the Shipping C poration of India Limited, Bomb for the year 1992-93. together v the Auditors' Report on the Ac unts and the comments of the Co ptroller and Auditor General India thereon.
- (b) Review by Government on workig of he above Corporation

(2) Statement (in English and Hir giving reasons for the delay in laying papers mentioned at (1) (i) above.

> [Placed in Library. See No. 4547/93]

V (a) A copy (in English and Hit of the Ministry of Surface Transp (Shipping Wing) Notification G.S.R. 409. dated the 14th August., 1993, r lishing the Merchant Shipping (Exam tion of Dredge Masters and Dredge tes) Amendment Rules, 1993, under : section (3) of section 458 of the N chant Shipping Act, 1958 Placed Library. See No. LT 4546/93]

(b) A copy each (in English Hindi) of the following Notifications the Ministry of Surface Transport-

(i) G.S.R. No. 60(E). dated 10th February, 1993, publishing corrigendum to the Notifica G.S.R. No. 648(E): dated the 1 June; 1992.

(ii) G.S.R. No 618(E), dated the 20th September, 1993, publishing the corgendum  $t_0$  the Notigcation G.S.R. No. 843(E), dated the 2nd November, 1992.

(c) A copy each (in English and Hindi) of the following Notifications of the Ministry of Surface) Transport under sub-section (4) of section 124 of the Major Port Trust Act, 1963:---

- G.S.R No. 346(E), dated the 30th March, 1993, publishing the Tuticorin Port Trust Employees' Recruitment, Seniority and Promotion) Seventh Amendment, Regulations, 1993.
- (2) G.S.R. No. 426(E), dated the 22nd May, 1993, publishing the Calcutta Port Trust Employees' (Welfare Fund) Second Amendment Regulations, 1993.
- (3) G.S.R. No. 500(E), dated the 8th July, 1993, publishing the Mad. ras Port Trust (Recruitment of Heads of Departments) (Amendment) Rtgulations, 1993.
- (4) G.S.R. No. 512(E), dated the 14th July, 1993, publishing the Jawaharlal Nehru Port Trust (Recruitment of Heads of Department) Regulations, 1993.
- (5) G.S.R. No. 522(E), dated the 26th July, 1993, publishing the Cochin Port Trust Employees' (Educatsonal Assistance) Regulations, 1993.
- (6) G.S.R. No. 558(E), dated the 17th August, 1993, publishing the Vishakhapatnam Port Trust Employees' (Leave Travel Concession) Regulations, 1993.
- (7) G.S.R. No. 582(E), dated the 27th August, 1993, publishing the Tuticorin Port Trust (Recruitment of Heads of Department) Amendment Regulations, 1993.
- (8) G.S.R. No. 583(E), dated the 1st September, 1993, publishing the Jawaharlal Nehru Port Trust Employces Welfare Fund (First Amendment) Regulations, 1993.

(9) G.S.R. No. 636(E), dated the 1st October, 1993, publishing the Mormugao Port Employees (Allotiment of Residences) (Fifth Amendment) Regulations, 1993.

on the Table

(10) G.S.R. No. 32(E), dated the 25th January, 1993, publishing the Jawaharlai Nehru Port Trust Employees (Leave) Regulations, 1993.
[Placed in Library. For (1) to (10) See No. LT- 4702/93]

## Report and Accounts (1991-92) of the Animal Welfare Board of India, Maderas and related papers.

DR. ABRAR AHMED): Madam on bahalf of SHRI KAMAL NATH: I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Thirtieth Annual Report and Accounts of the Animal Welfare Board of India, Madras, for the year 1991-92, together with the Audit Report on the Accounts.
- (ii) Review by Government on the working of the above Board.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.
  - [Placed in Library. See No. LT-4622/93]

## Report and Accounts (1991-92) of the Indian Council of Medicat Research, below Delhi and related papers

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI BABAN SINGH GHATOWAR): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:--

- (i) Annual Report of the Indian Council of Medical Research New Delhi, for the year 1991-92.
- (ii) Annual Accounts of the Indian Council of Medical Research, New Delhi, for the year 1991-92 and the Audit Report thereon.

(iii) Review by Government on the working of the above Council.